NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

CP. No. 56/(MAH)/2014 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.02.2017

NAME OF THE PARTIES:

Shri Vikram Vilasrao Salunkhe

V/s.

M/s. Accurate Engineering Com. Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
0	ARNAY	ADV. FOR RESPONDENT	A IS Wadding
	WADHWA	NO. 2 TO 1/6 ADV.	7
		MADAN GODSE	

ORDER

T.C.P. No. 56/397-398/CLB/MB/MAH/2014

The Respondent is present. The Petitioner is absent. List this matter on **24.03.2017**.

Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial).

Sd/-

V. NALLASENAPATHY Member (Technical).